GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1976 ANSWERED ON:31.07.2015 Setting up of Special Economic Zones Misra Shri Pinaki;Tripathi Shri Sharad

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- a) whether the Government has granted approval for setting up of new Special Economic Zones (SEZs) in the country during the current year;
- b) if so, the details thereof indicating the proposals received from various States/UTs and granted approval in this regard, State/UT-wise:
- c) whether the Government had fixed any target for employment generation, exports and investment in SEZs during the last three years;
- d) if so, the details thereof along with the extent to which said target have been achieved; and
- e) the target fixed in this regard for the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) and (b): During the current financial year 2015-16, the Board of Approval for Special Economic Zone(SEZ) has approved for setting up of following two SEZs:
- SI. No. Name of Developer Location of SEZs Sector
- 1 Infosys Limited Dharward District, Near Airport Hubli, Karnataka Information Technology/ Information Technology Enabled Services (IT/ITES)
- 2 Mantri Developers Private Limited Ranga Reddy District, Telangana Electronic Hardware and Software including IT/ITES
- (c) to (e): The Government does not fix targets for employment generation, exports and investment in SEZs. Exports, employment generated and investments made in SEZs during the last three years are as under:

Financial Year(s) Exports (Rs. in Crores) *Employment (Persons) *Investment (Rs. in Crores)

2012-2013 4,76,159 10,74,904 2,36,717

2013-2014 4,94,077 12,83,309 2,96,663

2014-2015 4,63,770 14,42,316 3,38,794

*Calculated on cumulative basis.
